COURT - I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 303 OF 2016 & IA NO. 633 OF 2016

Dated: 16th November, 2018

In the matter of:

Jindal Stainless (Hisar) Ltd. ... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **23.01.2019**.

COURT MASTER